

20

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.372/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Zion Steel Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr. Sidhant Sharma, ADV } on behalf  
Ms. Namrati Basu, ADV } of  
corporate  
Debtor

22/9/17

2. Sumit Devralia, PCA } RP

Sumit Devralia  
22-9-2017

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Pr. CA on behalf of RP submitted that 2<sup>nd</sup> progress report has been filed. It is on record. Next CoC meeting is to be held either on 9<sup>th</sup> or 10th October, 2017.

List it on 06/11/2017.

Sd/-  
(Jinan K.R.)  
Member (Judicial)